

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE,
CHENNAI**

Original Application No. 07 of 2024 (SZ)

IN THE MATTER OF:

Tandur Citizens Welfare Society,
Reg. No. 714/2016,
Rep.by its President

...Applicant(s)

Versus

1) The Collector Vikarabad District,
Vikarabad,
And 5 Ors

...Respondent(s)

REPORT OF THE DISTRICT COLLECTOR, VIKARABAD DISTRICT – R1

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Place: Chennai

Date: 07.10.2025

Mrs. H. Yasmeen Ali,
Counsel for the 1st Respondent.

(Memorandum of Application Under Section 18(1) read with
Section 14, and Section 15, of the National Green Tribunal Act,
2010)

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN
ZONE AT CHENNAI**

ORIGINAL APPLICATION NO. 07 OF 2024

BETWEEN:

Tandur Citizens Welfare Society
Reg No.714/2016
Rep. by its President
RajgopalSarda
Having its registered office previously at
No. 7/7/52/4A, Gomthikunj
Tandur - 501141,
RangaReddy Dist,
Telangana. Currently located at Vikarabad Dist.

Applicant

VS

The Collector Vikarabad Dist
At Vikarabad & 5 Others

Respondents

REPORT SUBMITTED BY THE RESPONDENT NO.1

1. It is submitted that the Government of Telangana as per the directions of Hon'ble National Green Tribunal Southern Zone administrative sanction for an amount of Rs.3,769.34 Cr/- has been accorded for construction of Sewerage Treatment Plants in all urban local bodies (101 ULBs) of Telangana and the GO bearing No.Rt.No. 388 dated 21-08-2024 has been issued by the Principle Secretary to the Government. The copy of the said GO is enclosed herewith for kind perusal of the Hon'ble Tribunal.
2. It is submitted that as per the Annexure-2 of the said sewerage project an amount of Rs.35.55 Cr/- has been allotted to the Municipality Tandur which is listed at serial No.84 of the Annexure-2.

3. That in pursuance of the said GO 388 the Respondent No.2 addressed a letter to the senior environmental Engineer Telangana Pollution control Board, Sananthnagar, Hyderabad vide letter No.E1/STP/GT/2024 dated 11-11-2024 for sanction of clearance for establishment of sewerage Treatment Plants in the Jurisdiction of Municipality Tandur i.e. Respondent No.2.
4. It is submitted that the tenders for construction of sewerage treatment Plants in 101 ULB's of Telangana including Tandur Municipality has been called by Superintending Engineer, Public Health, Hyderabad on 20.12.2024 @11:00 AM, duly keeping the tender closing date on 09.01.2025 @ 4:30 pm. In response to the tender notice no bidder participated for the 1st tender call.
5. Further, the 2nd tender call invited for the same work on 16.01.2025 duly publishing the tender notice in (4) daily news papers vide Lr.No. 388/DB/101ULBs/2024-25, Dt: 16.01.2025 duly fixing the tender dates as Bid starts on 17.01.2025 @11:00 AM and keeping the Bid submission closing Dt: 03.02.2025 @4:30 PM.
6. In response to the tender notice, No bidder participated for the 2nd tender call which is opened on 03.02.2025 @ 4:30 PM.
7. Further, it is submitted that, the Biennial election to the Legislative Council of Andhra Pradesh and Telangana from Graduates and Teachers constituencies MCC code applicable from 3rd February 2025 to 8th March 2025.
8. Further, the 3rd tender Call invited for the same work on 02.04.2025 duly publishing the tender notice in (4) Telugu & English daily news papers vide Lr.No.388/DB/SBM 2.0/101 ULBs/2024-25, Dt: 04.04.2025 duly fixing the tender dates as Bid starts on 08.04.2025 @ 11:00 AM and keeping the bid submission closing Dt: 28.04.2025 @ 4:30 PM.

9. It is submitted that, for the 3rd time also to the tender notice No bidder participated in the tender, that was closed on 28.04.2025 @ 4:30 PM and the online copy of the bidder notice with regard to tender notices bearing No. enquiry/IFB/Tender Notice 388/DB/SBM 2.0/101 ULB's/2024-25 3rd Call dated: 02.04.2025 is herewith for kind persual of this Hon'ble NGT Tribunal. it is submitted that a letter has been addressed by the Superintending Engineer, Public Health, West Circle, Hyderabad to the Engineer-In-Chief, Public Health Department, Hyderabad on 28.04.2025 for according permission for 4th tender notice call vide letter No. 388/DB/SBM 2.0/101 ULB's/2024-25. In this regard, awaiting reply from the Engineer-In-Chief, Public Health Department, Hyderabad for floating the tenders on e-Procurement platform by the Superintending Engineer, Public Health West Circle, Hyderabad.

10. It is submitted that, a letter has been addressed by the Engineer-In-Chief, Public Health, Hyderabad on 25.07.2025 to Secretary to Government of Telangana, MA&UD Department for accord revised Administrative sanction for Total amount of Rs.3705.75 Crores in three packages, package wise cost mentioned below.

Sl.No	Package No.	Name of the Work	Total Project Cost
1	Package-I	Sewage Projects in 30 ULBs under SBM 2.0 under the jurisdiction of Adilabad, Karimanagar and Warangal PH Divisions.	1276.04
2	Package-II	Sewage Projects in 27 ULBs under SBM 2.0 under the jurisdiction of Nalgonda and Khammam PH Divisions.	880.02
3	Package-III	Sewage Projects in 44ULBs under SBM 2.0 under the jurisdiction of Sangareddy, Rangareddy, Nizamabad and Mahabubnagar PH Divisions.	1549.69
		TOTAL (Rs. In Crs)	3705.75

In this regard, awaiting reply from the Secretary to Government of Telangana.

Hence, the Report submitted for kind perusal of the Hon'ble NG Tribunal.

Date: 07-10-2025
Place: Chennai.

[Handwritten Signature]
Collector
Respondent No.1
Mandial Dist.

Counsel for the Respondent No.1

GOVERNMENT OF TELANGANA

ABSTRACT

MA&UD Department - Engineering- PH&ME- Hon'ble NGT Directions (not to discharge untreated waste water into water bodies & rivers) - Construction of Sewage Treatment Plants in all Urban Local Bodies of Telangana - Administrative sanction for an amount Rs.3769.34 crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0" - Accorded - Orders Issued.

MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT (ENGG.) DEPARTMENT

G.O. Rt. No.388

Dated: 21.08.2024
Read the following:-

1. From the ENC(PH), Hyderabad, Lr.No.: T1/SBM 2.0/STPs & I&Ds /2022-23, Dt.: 15.04.2023.
2. Govt., Memo No. 6361/Engg.2/2023, Dt.02-02-2024]
3. From the ENC (PH), Hyderabad, Lr.No.T1/SBM 2.0/STPs & I&Ds/2023-24, Dt: 07.02.2024.

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ORDER:

In the reference 1st read above, the Engineer-in-Chief (Public Health) Hyderabad has informed that, the Director (SBM), MoHUA, GoI has communicated the Minutes of Meeting of 7th NARC of SBM Urban duly mentioning that Action Plans submitted by the Govt. of Telangana for Urban Water Management, have been approved containing proposals costing Rs. 934.60 Crores towards establishment of STPs and I&D for Urban Water Management have been approved in 101 ULBs and requested to issue the RFP for engagement of agencies for establishment, O&M of STPs and construction of I&D structures and to take further action for effective UWM under SBM Urban 2.0.

2. The Engineer-in-Chief (Public Health), Hyderabad has further informed that, the Hon'ble National Green Tribunal have given directions to take measures not to discharge untreated waste water into water bodies & rivers. Government of Telangana has either established or is in the process of establishing STPs in the ULBs of Warangal, Karimnagar, Nizamabad, Siddipet, Nalgonda, Miryalaguda, Suryapet, Sircilla, Gajwel, Vikarabad, Nagar Kurnool, Devarakonda, Alampur, Khammam besides GHMC to meet the requirements of respective prospective years. The ENC (PH) has requested the Government to give suitable directions on taking up STPs in 103 ULBs which are to be funded through SBM 2.0 Scheme.

3. In the reference 2nd read above, Government have requested the ENC (PH) to furnish the proposal, duly revising the installed capacity as per the discussions held in this regard by the Principal Secretary to Government MA&UD Department with the Engineer-in-Chief (Public Health), Hyderabad for taking further action in the matter.

4. In the reference 3rd read above, the Engineer-in-Chief (Public Health) has stated that previously they have submitted the proposals of SBM 2.0 to the Government for construction of 344 No. of STPs (total capacity of 789.20 MLD, considering 2038 as prospective year) along with I&D Structures with 10 years O&M with a tentative financial implication of about Rs. 5503.107 crores, along with a request to accord permission to

(PTO)



Invite tenders with open technology on RFP mode in Hybrid Annuity Model without mentioning Internal Bench Mark, pending Administrative Sanction. It was also indicated therein that Administrative Sanction would be sought along with tender approval after finalization of the tenders.

5. The Engineer-in-Chief (Public Health) has further stated that, during the review meeting with the Principal Secretary to Government, MA&UD Dept. on 11-01-2024, the proposals of SBM 2.0 were placed before the Government and it was instructed to take up the proposals in two phases, duly utilizing the GoI share under SBM 2.0 in Phase-I as upfront payment, keeping in view the financial implication, and in single package in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode.

6. The Engineer-in-Chief (Public Health) has further stated that, after detailed deliberations, it has been decided in the above meeting on the following proposals under SBM 2.0:-

- Proposals under Phase-I: To consider STPs of only certain catchments of the ULB for the prospective year 2038 satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population).

Where there is marginal difference in capacity of STP of the catchment corresponding to the prospective year 2038 when compared to the intended capacity in Phase I (corresponding to 70% of current (2025) population of the town), those STP capacities are further reduced to meet the criteria of SBM 2.0 guidelines with a contemplation to take up capacity augmentation of these STPs as and when required on case to case basis.

- Proposals under Phase-II: Capacity augmentation (on modular basis) of the catchments under consideration in Phase I along with the new catchments deferred in Phase I can be considered in Phase II proposals.

7. The Engineer-in-Chief (Public Health) has also informed that, it has been decided to prepare estimates with the same rates as adopted for AMRUT 2.0 projects i.e., SSR 2022-23 with the cement & steel rates for the month of April 2023 and STP rates from GWSSB SOR for the year 2022-23, since the original proposal was submitted to Govt. on Dt. 15-04-2023. The estimated Operation and Maintenance cost of 115 STPs for 10 years is Rs.1608.50 Crores (considering 5% non compounding increase on each year's O&M cost) based on CPHEEO Guidelines, Consortium of IITs report of Ganga River Basin Environment Management Plan and common SSR-2022-23 of Government of Telangana.

8. Stating the above position, the Engineer-in-Chief (Public Health) T.G, Hyderabad has finally requested the Govt., to accord permission on the following:-

- i. Administrative sanction for an amount Rs.3769.34 crores (Including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0".

Cont.P. 3

- ii. Permission to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
 - iii. Request to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of Initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments, considering the present financial situation of the State Government.
 - iv. Permission to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No. 94, I&CAD (PW-COD) Department, Dated: 01-07-2023 and G.O.Ms.No. 1, Finance (Works & Projects-F7) Department, Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly. In case the tender process is postponed till completion of land acquisition process, it may have a cascading effect resulting in cost escalation. Also, GoI is pursuing with the State Government constantly regarding award of the projects under SBM 2.0.
 - v. Land Acquisition costs will be submitted to the Government and administrative sanction for those amounts will be sought in due course.
 - vi. Permission from State Government to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
 - vii. To give directions to the DMA, Hyderabad to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
 - viii. To give directions to the DMA, Hyderabad to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15th Finance Commission tied grants.
 - ix. The draft bid document for the LS/Contract System with Hybrid Annuity Model is under preparation and the same will be submitted to the Government in due course for approval.
9. Government after careful examination of the matter, hereby accord permission on the following:-
- i. Administrative sanction is accorded for an amount Rs.3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0"

Cont. P.4



- 8
- ii. Permission is accorded to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), duly cancelling the G.O.Rt.No.343, MA&UD (UBS) Department, Dt. 29-05-2023.
 - iii. The Director of Municipal Administration, being the State Mission Director, SBM 2.0 is directed to address the Govt. of India for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments.
 - iv. Permission is accorded to invite tenders pending acquisition of land, in relaxation of G.O.Ms.No.94, I&CAD (PW-COD) Dept.,Dt.01-7-2023 and G.O.Ms.No.1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 and to initiate the Land Acquisition process parallelly, and to submit the proposals of Administrative Sanction for land acquisition if required.
 - v. Permission is accorded to entrust the O&M of sewerage projects under SBM 2.0 for 10 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
 - vi. DMA, Hyderabad is directed to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under Phase I of SBM 2.0.
 - vii. DMA, Hyderabad is directed to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15th Finance Commission tied grants.
10. The Engineer-in-Chief, Public Health/ the Director of Municipal Administration, Telangana, Hyderabad shall take further necessary action accordingly.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

M. DANA KISHORE
PRINCIPAL SECRETARY TO GOVERNMENT

To
The Engineer-In-Chief (PH), Telangana, Hyderabad.
The Director of Municipal Administration, Telangana, Hyderabad.

Copy to:

The OSD to Spl. Secretary to Chief Minister.
OSD to Prl. Secretary to Govt., MA&UD Department.
Sf/Sc

// FORWARDED :: BY ORDER //

J. K. S.
SECTION OFFICER

ANNEXURE II
Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0
(Capital Project Cost is Basic Cost incorporated in Hybrid Annuity calculations)

(Rs. in Crores)

No	Division	Name of the ULB	Capital Project Cost	Central Share (As approved in SLTC)	State Share	O&M Cost (ULB Share)	Total Project Cost including O&M
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Adilabad	Bhainsa	12.95	6.00	6.95	17.80	30.75
2		Nirmal	23.60	10.00	13.60	23.80	47.40
3		Khanapur	8.85	2.90	5.95	13.60	22.45
4		Bellampally	13.55	6.60	6.95	17.30	30.85
5		Mandamari	13.25	6.20	7.05	16.90	30.15
6		Manchiryal	23.95	10.00	13.95	22.70	46.65
7		Kythanapally	10.85	4.40	6.45	15.10	25.95
8		Luxettipet	9.85	3.00	6.85	14.20	24.05
9		Chennur	12.05	3.30	8.75	14.20	26.25
10		Naspur	17.00	8.50	8.50	19.10	36.10
11		Kagaznagar	14.15	7.00	7.15	17.40	31.55
12	Karimnagar	Jagtial	26.65	7.92	18.73	25.30	51.95
13		Korutla	26.00	7.90	18.10	19.20	45.20
14		Metpally	15.80	6.40	9.40	16.90	32.70
15		Dharmapuri	8.10	2.30	5.80	13.30	21.40
16		Raikal	10.20	2.20	8.00	15.20	25.40
17		Huzurabad	20.35	4.60	15.75	19.10	39.45
18		Jammikunta	14.80	5.60	9.20	16.00	30.80
19		Kothapalli	6.40	1.70	4.70	12.60	19.00
20		Choppadandi	8.60	2.30	6.30	13.70	22.30
21		Peddapalli	17.00	6.30	10.70	18.60	35.60
22		Sultanabad	10.55	2.70	7.85	14.20	24.75
23		Manthani	10.95	2.30	8.65	14.20	25.15
24		Vemulawada	15.30	5.80	9.50	16.40	31.70
25		Sircilla	22.00	10.60	11.40	11.00	33.00
26	Warangal	Parkal	11.20	3.30	7.90	16.00	27.20
27		Bhupalpally	14.70	7.00	7.70	17.70	32.40
28		Jangoan	14.90	6.50	8.40	16.90	31.80
29		Wardhannapet	8.45	2.00	6.45	14.60	23.05
30		Narsampet	11.10	4.90	6.20	15.30	26.40
31	Khammam	Kothagudem	18.60	9.30	9.30	20.50	39.10
32		Manuguru	13.80	4.30	9.50	15.10	28.90
33		Palvancha	18.60	9.30	9.30	20.40	39.00
34		Yellandu	10.85	4.50	6.35	15.10	25.95
35		Madhira	11.40	4.30	7.10	15.10	26.50
36		Sattupalli	14.00	4.40	9.60	17.10	31.10
37		Wyra	10.85	4.20	6.65	15.10	25.95
38		Mahabubabad	16.40	8.20	8.20	18.70	35.10
39		Dornakal	7.10	2.10	5.00	13.00	20.10
40		Maripeda	8.65	2.20	6.45	13.80	22.45
41		Thorur	8.40	2.60	5.80	13.60	22.00

(1) No	Division	Name of the ULB	Capital Project Cost	Central Share (As approved in SLTC)	State Share	O&M Cost (ULB Share)	Total Project Cost including O&M
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
42	Mahabubnagar	Alampur	6.45	0.80	5.65	13.10	19.55
43		Gadwal	16.40	8.20	8.20	18.70	35.10
44		Leeja	16.10	3.70	12.40	14.50	30.60
45		Waddepalle	12.15	2.00	10.15	13.30	25.45
46		Bhoothpur	11.20	1.70	9.50	14.70	25.90
47		Jadcherla	19.40	6.50	12.90	20.80	40.20
48		Atchampet	12.40	4.00	8.40	15.10	27.50
49		Kalwakurthy	14.00	4.10	9.90	15.10	29.10
50		Kollapur	13.15	3.40	9.75	14.20	27.35
51		Kosgi	11.80	3.20	8.60	14.50	26.30
52		Makthal	10.70	3.10	7.60	14.70	25.40
53		Narayanapet	13.90	5.30	8.60	16.00	29.90
54		Amarchinta	8.50	1.60	6.90	13.30	21.80
55		Atmakur	10.15	2.00	8.15	14.10	24.25
56		Kothakota	12.05	2.60	9.45	14.40	26.45
57		Pebbair	9.85	2.20	7.65	14.20	24.05
58		Wanaparthi	16.60	8.30	8.30	18.70	35.30
59		Nizamabad	Banswada	10.65	4.10	6.55	15.60
60	Kamareddy		23.85	11.90	11.95	22.30	46.15
61	Yellareddy		11.20	2.70	8.50	15.30	26.50
62	Armoor		22.80	7.80	15.00	20.40	43.20
63	Bheemgal		8.45	2.00	6.45	13.20	21.65
64	Bodhan		19.20	9.60	9.60	20.40	39.60
65	Sangareddy	Medak	13.10	6.30	6.80	17.80	30.90
66		Narsapur	8.25	2.40	5.85	13.40	21.65
67		Ramayampet	8.80	2.50	6.30	13.30	22.10
68		Thoopran	10.55	3.20	7.35	14.20	24.75
69		Andol-Jogipet	11.35	3.50	7.85	14.20	25.55
70		Narayankhed	9.35	2.30	7.05	13.80	23.15
71		Sadasivapet	15.80	5.60	10.20	18.10	33.90
72		Sangareddy	20.40	10.20	10.20	20.70	41.10
73		Zaheerabad	20.80	10.40	10.40	20.40	41.20
74		Cherial	8.30	2.30	6.00	13.60	21.90
75		Dubbaka	9.95	3.90	6.05	14.60	24.55
76	Husnabad	11.65	3.30	8.35	14.00	25.65	
77	Rangareddy	Amangal	9.85	3.60	6.25	15.20	25.05
78		Ibrahimpatnam	12.55	4.20	8.35	15.50	28.05
79		Kothur	7.85	2.10	5.75	13.30	21.15
80		Shadnagar	19.85	6.70	13.15	20.00	39.85
81		Shankarpally	11.05	3.20	7.85	14.70	25.75
82		Kodangal	8.70	2.10	6.60	13.70	22.40
83		Parigi	9.05	2.30	6.75	13.40	22.45
84		Tandur	16.85	8.40	8.45	18.70	35.55
85		Medchal	18.35	5.70	12.65	19.50	37.85

S.No	Division	Name of the ULB	Capital Project Cost	Central Share (As approved in SLTC)	State Share	O&M Cost (ULB Share)	Total Project Cost including O&M
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
86	Nalgonda	Chandur	7.30	1.70	5.60	13.90	21.20
87		Chityal	7.20	2.20	5.00	13.20	20.40
88		Devarakonda	11.15	1.60	9.55	13.30	24.45
89		Haliya	8.10	2.40	5.70	13.30	21.40
90		Nakrekal	10.30	4.00	6.30	14.60	24.90
91		Nandikonda	9.70	2.10	7.60	13.30	23.00
92		Huzurnagar	12.05	4.70	7.35	15.60	27.65
93		Kodada	19.20	8.80	10.40	19.10	38.30
94		Neredcherla	8.05	2.10	5.95	13.10	21.15
95		Tirumalagiri	9.30	2.50	6.80	13.40	22.70
96		Alair	9.90	2.40	7.50	13.60	23.50
97		Bhongir	22.65	7.20	15.45	19.80	42.45
98		Choutuppal	14.05	4.20	9.85	15.30	29.35
99		Mothkur	10.00	2.10	7.90	13.60	23.60
100		Pochampally	9.10	2.40	6.70	15.20	24.30
101	Yadagirigutta	9.95	2.08	7.87	13.70	23.65	
		Total	1323.10	463.10	860.00	1608.50	2931.60

Note: Gajwel, Vikarabad and Nagarkurnool ULBs are excluded as these ULBs have existing STPs exceeding the requirement of 70% of 2025 population.

Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0									
Sl.no	Name of the ULB	District	Capacity of Proposed STPs in Phase I under SBM 2.0 (in-MLD)					Total STP capacity	Total No. of STPs in the town
			STP 1	STP 2	STP 3	STP 4	STP 5		
ADILABAD DIVISION									
1	Bhainsa	Nirmal			6.00			6.00	1
2	Nirmal		10.00		1.50			11.50	2
3	Khanapur		2.30					2.30	1
Sub Total			12.30	0.00	7.50	0.00	0.00	19.80	4
4	Bellampally	Mancherial		6.50				6.50	1
5	Mandamari				6.00			6.00	1
6	Manchiriyal		8.00			2.00		10.00	2
7	Kyathanapally			4.00				4.00	1
8	Luxettipet			3.00				3.00	1
9	Chennur				3.00			3.00	1
10	Nasipur		8.50					8.50	1
Sub Total			16.50	13.50	9.00	2.00	0.00	41.00	8
11	Kagaznagar	Komaram Bheem				6.70		6.70	1
Sub Total			0	0	0	6.7	0	6.70	1
ADILABAD DIVISION Grand Total of 11 ULBs			28.80	13.50	16.50	8.70	0.00	67.50	13
KARIMNAGAR DIVISION									
12	Jagtial	JAGTIAL		2.00			10.00	12.00	2
13	Korutla				8.60			8.60	1
14	Metpally					6.10		6.10	1
15	Dharmapuri				2.00			2.00	1
16	Raikal		1.20	1.00				2.20	2
Sub Total			1.20	13.60	6.10	0.00	10.00	30.90	7
17	Huzurabad	Karimnagar		2.50	3.50			6.00	2
18	Jammikunta				5.00			5.00	1
19	Kothapalli				1.40			1.40	1
20	Choppadandi		2.40					2.40	1
Sub Total			2.40	8.90	3.50	0.00	0.00	14.80	5
21	Peddapalli	Peddapalli		4.90			0.80	5.70	2
22	Sultanabad		3.00					3.00	1
23	Manthani		3.00					3.00	1
Sub Total			6.00	4.90	0.00	0.00	0.80	11.70	4
24	Vemulawada	Rajanna Sircilla	5.50					5.50	1
25	Sircilla							0.00	0
Sub Total			5.50	0.00	0.00	0.00	0.00	5.50	1
KARIMNAGAR DIVISION Grand Total of 14 ULBs			15.10	27.40	9.60	0.00	10.80	62.90	17

Sl.no	Name of the ULB	District	Capacity of Proposed STPs in Phase I under SBM 2.0 (in MLD)					Total STP capacity	Total No. of STPs in the town
			STP 1	STP 2	STP 3	STP 4	STP 5		
WARANGAL DIVISION									
26	Parkal	Hanmakonda		4.00				4.00	1
Sub Total			0.00	4.00	0.00	0.00	0.00	4.00	1
27	Bhupalpally	Jayashankar			7.00			7.00	1
Sub Total			0.00	0.00	7.00	0.00	0.00	7.00	1
28	Jangoan	Jangoan		6.00				6.00	1
Sub Total			0.00	6.00	0.00	0.00	0.00	6.00	1
29	Wardhannapet	Warangal		1.00		0.60		1.60	2
30	Narsampet		4.20					4.20	1
Sub Total			4.20	1.00	0.00	0.60	0.00	5.80	3
WARANGAL DIVISION Grand Total of 05 ULBs			4.20	11.00	7.00	0.60	0.00	22.80	6
KHAMMAM DIVISION									
31	Kothagudem	Bhadradri (Kothagudem)	9.0					9.00	1
32	Manuguru		4.0					4.00	1
33	Palvancha		10.0					10.00	1
34	Yellandu		4.00					4.00	1
Sub Total			27.00	0.00	0.00	0.00	0.00	27.00	4
35	Madhira	Khammam	4.00					4.00	1
36	Sattupalli		3.00		1.00			4.00	2
37	Wyra		4.00					4.00	1
Sub Total			11.00	0.00	1.00	0.00	0.00	12.00	4
38	Mahabubabad	Mahabubabad	8.00					8.00	1
39	Dornakal		1.70					1.70	1
40	Maripeda		2.50					2.50	1
41	Thorrur		2.30					2.30	1
Sub Total			14.50	0.00	0.00	0.00	0.00	14.50	4
KHAMMAM DIVISION Grand Total of 11 ULBs			52.50	0.00	1.00	0.00	0.00	53.50	12
MAHABUBNAGAR DIVISION									
42	Alampur	Jogulamba Gadwal	1.70					1.70	1
43	Gadwal		8.00					8.00	1
44	Ieeja		3.30					3.30	1
45	Waddepalle				2.00			2.00	1
Sub Total			1.70	11.30	2.00	0.00	0.00	15.00	4
46	Bhoothpur	Mahabubnagar	0.80	0.90				1.70	2
47	Jadcherla		7.30					7.30	1
Sub Total			8.10	0.90	0.00	0.00	0.00	9.00	3
48	Atchampet	Nagarkurnool	4.00					4.00	1
49	Kalwakurthy			4.00				4.00	1
50	Kollapur				3.00			3.00	1
Sub Total			4.00	4.00	3.00	0.00	0.00	11.00	3

Sl.no	Name of the ULB	District	Capacity of Proposed STPs in Phase I under SBM 2.0 (in MLD)					Total STP capacity	Total No. of STPs in the town	
			STP 1	STP 2	STP 3	STP 4	STP 5			
51	Kosgi	Narayanpet	3.30					3.30	1	
52	Makthal			3.60				3.60	1	
53	Narayanapet			5.00				5.00	1	
Sub Total			3.30	8.60	0.00	0.00	0.00	11.90	3	
54	Amarchinta	Wanaparthy	2.00					2.00	1	
55	Atmakur			2.90				2.90	1	
56	Kothakota			3.20				3.20	1	
57	Pebbair					3.00		3.00	1	
58	Wanaparthy			8.00				8.00	1	
Sub Total			16.10	0.00	0.00	3.00	0.00	19.10	5	
MAHABUBNAGAR DIVISION Grand Total of 17 ULBs			33.20	24.80	5.00	3.00	0.00	66.00	18	
NIZAMABAD DIVISION										
59	Banswada	Kamareddy	3.50					3.50	1	
60	Kamareddy				12.00				12.00	1
61	Yellareddy			1.30		1.00			2.30	2
Sub Total			4.80	12.00	1.00	0.00	0.00	17.80	4	
62	Armoor	Nizambad	5.30				2.20	7.50	2	
63	Bheemgal			1.90				1.90	1	
64	Bodhan			10.00				10.00	1	
Sub Total			17.20	0.00	0.00	0.00	2.20	19.40	4	
NIZAMABAD DIVISION Grand Total of 06 ULBs			22.00	12.00	1.00	0.00	2.20	37.20	8	
SANGAREDDY DIVISION										
65	Medak	Medak		6.00				6.00	1	
66	Narsapur					2.10		2.10	1	
67	Ramayampet			2.00				2.00	1	
68	Thoopran			3.00				3.00	1	
Sub Total			5.00	6.00	2.10	0.00	0.00	13.10	4	
69	Andol-Jogipet	Sangareddy				3.00		3.00	1	
70	Narayankhed			2.50				2.50	1	
71	Sadasivapet				3.70	1.40		5.10	2	
72	Sangareddy				10.40			10.40	1	
73	Zaheerabad			10.10				10.10	1	
Sub Total			12.60	14.10	1.40	3.00	0.00	31.10	6	
74	Cherial	Siddipet		2.30				2.30	1	
75	Dubbaka						3.50	3.50	1	
76	Husnabad				2.70			2.70	1	
Sub Total			0.00	5.00	0.00	0.00	3.50	8.50	3	
SANGAREDDY DIVISION Grand Total of 12 ULBs			17.60	25.10	3.50	3.00	3.50	52.70	13	

Sl.no	Name of the ULB	District	Capacity of Proposed STPs in Phase I under SBM 2.0 (in MLD)					Total STP capacity	Total No. of STPs in the town	
			STP 1	STP 2	STP 3	STP 4	STP 5			
RANGAREDDY DIVISION										
77	Amangal	Ranga Reddy	3.00					3.00	1	
78	Ibrahimpattam		4.50					4.50	1	
79	Kothur			2.00				2.00	1	
80	Shadnagar		2.70	4.30				7.00	2	
81	Shankarpally		3.60					3.60	1	
Sub Total			13.80	6.30	0.00	0.00	0.00	20.10	6	
82	Kodangal	Vikarabad	2.40					2.40	1	
83	Parigi			2.10				2.10	1	
84	Tandur			8.00				8.00	1	
Sub Total			2.40	10.10	0.00	0.00	0.00	12.50	3	
85	Medchal	Medchal		9.50				9.50	1	
Sub Total			0.00	9.50	0.00	0.00	0.00	9.50	1	
RANGAREDDY DIVISION Grand Total of 09 ULBs			16.20	25.90	0.00	0.00	0.00	42.10	10	
NALGONDA DIVISION										
86	Chandur	Nalgonda	1.7					1.70	1	
87	Chityal			1.90				1.90	1	
88	Devarakonda			2.00				2.00	1	
89	Haliya			2				2.00	1	
90	Nakrekal			3.5				3.50	1	
91	Nandikonda			2				2.00	1	
Sub Total			9.20	3.90	0.00	0.00	0.00	13.10	6	
92	Huzurnagar	Suryapet				4.5		4.50	1	
93	Kodada			8.50				8.50	1	
94	Neredcherla			1.80				1.80	1	
95	Tirumalagiri			2.10				2.10	1	
Sub Total			0.00	12.40	0.00	4.50	0.00	16.90	4	
96	Alair	Yadadri Bhuvangiri	2.3					2.30	1	
97	Bhongir			2.2		4.6		6.80	2	
98	Choutuppal			4.2				4.20	1	
99	Mothkur			2.3				2.30	1	
100	Pochampally				1.20			1.00	2.20	2
101	Yadagirigutta			2.5				2.50	1	
Sub Total			13.50	1.20	4.60	0.00	1.00	20.30	8	
NALGONDA DIVISION Grand Total of 16 ULBs			22.70	17.50	4.60	4.50	1.00	50.30	18	
STATE GRAND TOTAL No. of ULBs - 101			212.30	157.20	48.20	19.80	17.50	455.00	115	



**GOVERNMENT OF TELANGANA
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT**

NITs: 388/DB/SBM 2.0/101 ULBs/2024-25/3rd Call, Date: 02.04.2025

Name of the work: MA & UD - PHMED - Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0, Total Cost: Rs.3769.34 Crore; Bid submission start date: 08.04.2025 @ 11:00 AM. Bid submission closing date: 28.04.2025 @ 04:30 PM. For details visit <https://tender.telangana.gov.in>.

Contact No. 040 - 23325849, 9154299724.

Sd/- Superintending Engineer (PH), West Circle, Hyderabad.

DIPR R.O. No.10-PP/GL/Advt/1/2025-26, Dt: 04/04/2025

GOVERNMENT OF TELANGANA
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT

NITs: 388/DB/SBM 2.0/101 ULBs/2024-25/3rd Call

Dt: 02.04.2025

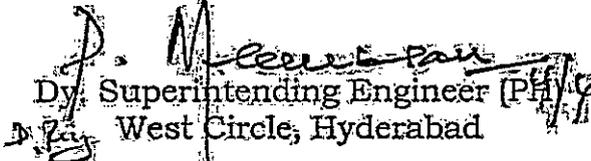
Name of the work: MA & UD – PHMED – Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0, Total Cost: Rs. 3769.34 Crores; Bid Submission Start Date: 08.04.2025 @ 11.00 AM; Bid Submission Closing Date: 28.04.2025 @ 04:30PM. For details visit <https://tender.telangana.gov.in>.

Contact No:- 040-23325849, 9154299724.

Sd/-

Superintending Engineer (PH)
West Circle, Hyderabad

// ATTESTED //


Dy. Superintending Engineer (PH)
West Circle, Hyderabad

GOVERNMENT OF TELANGANA
DEPARTMENT OF INFORMATION AND PUBLIC RELATIONS : HYDERABAD

Letter No : SPL-11

Date: 04-04-2025

From:
The Special Commissioner ,
Information & Public Relations Department ,
Samachar Bhavan, A.C Guards ,
Hyderabad - 500028.

To
Superintending Engineer, Public Health,
West Circle, Hyderabad,
-

Sir/Madam,

Sub:-I&PR Department - Advertisement Section - Release of advertisement to news papers - Reg.

Ref:-1: Letter Reference No. Lr No. 388/DB/SBM 2.0/101 ULB/2024-25, Dt: 04.05.2025 of the, Superintending Engineer, Public Health, West Circle, Hyderabad.

2: R.O. No . 9-PP/CL/ADVT/1/2025-26 Dated 04-Apr-2025

3: R.O. No . 10-PP/CL/ADVT/1/2025-26 Dated 04-Apr-2025

4: Add Approval of CIPR dated 04-04-2025.

I am to inform that the advertisement sent vide reference 1st cited, has been released to the following news papers, vide reference 2nd cited :-

Sl.No	Name of the News Paper	Edition & Date of Publication	Amount
1	SAKSHI	Tel+Gr. Hyderabad., 05-04-2025	36000 /-
2	THE HINDU	All India , 05-04-2025	70608 /-
3	NEW INDIAN EXPRESS	SOUTH, 05-04-2025	53616 /-
4	INDIAN EXPRESS	NORTH + WEST, 05-04-2025	32400 /-
Total			Rs. 192624 /-

(Rupees One Lakh Ninety Two Thousand Six Hundred Twenty Four Rupees Only)

I further inform that the news papers in which the advertisement has been published will be send to you by the news paper offices concerned. The I&PR Department will not send the news papers.

Yours faithfully,
Dr. S. Harish, I.A.S
Special Commissioner.

GOVERNMENT OF TELANGANA
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT

Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25

Dt: 04.04.2025

From
P. Venkateswarlu M.Tech.,
Superintending Engineer,
Public Health, West Circle,
4th Floor,
Engineer-in-Chief (PH) Office
Complex, A.C. Guards,
Hyderabad - 500 004.

To:
The Commissioner,
Information & Public Relation Dept.,
Samachar Bhavan,
A.C. Guards,
Hyderabad - 500 004.

Sir,

Sub: MA & UD - PHMED - Sewerage Projects in 101 ULBs in the State of
Telangana under SBM 2.0 - Request for Publication of tender notice -
Regarding.

Ref:- T/o NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/3rd Call,
Dt: 02.04.2025

>>>>>>>>>>

While enclosing copies of 'e' procurement Notice (Tender Notice), I request the
Commissioner, I&PR to publish the same in one Telugu Daily (Largest Circulation at
State Level) & two English Daily Newspapers (Largest Circulation at National Level -
All India wide edition).

It is to inform that the expenses incurred for publishing the tender notice will be
borne by the Department.

It is requested to send the bill corresponding to this paper publication to this
office along with the published paper clippings.

An early action in the matter is solicited.

Yours faithfully,

Sd/-

Superintending Engineer (PH),
West Circle, Hyderabad.

// ATTESTED //

D. M. ...
Dy. Superintending Engineer (PH)
West Circle, Hyderabad

20
'e' PROCUREMENT NOTICE

S. No.	Name of Work	NIT No. & Date	Estimate Cost.	Pre Bid meeting date & Bid submission starting & closing date
1	MA & UD - PHMED - Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0	388/DB/SBM 2.0/101 ULBs/ 2024-25/3 rd Call, Dt: 02.04.2025	Rs. 3769.34 Crores.	1) Bid Submission Start Date: 08.04.2025 @ 11:00 AM 2) Bid Submission Closing Date: 28.04.2025 @ 04:30 PM

Name : P. Venkateswarlu,
Address : O/o Superintending Engineer, Public Health, West Circle,
4th Floor, Engineer-in-Chief (PH) Office Complex, A.C. Guards,
Hyderabad - 500 004, Mail ID: sephhyd@gmail.com
Contact No:- 040-23325849, 91542 99724

Further details can be seen at 'e' procurement market place @ <https://tender.telangana.gov.in>

Further any clarifications required please contact office of the SE (PH), West Circle, Hyderabad during office working hours.

Sd/-
Superintending Engineer (PH)
West Circle, Hyderabad

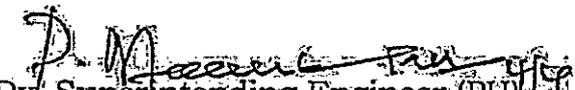
Copy submitted to the Engineer-in-Chief (PH), Hyderabad for information

Copy submitted to the Commissioner & Director of Municipal Administration, Hyderabad

Copy to the Executive Engineer (PH) Mahabubnagar, Nizamabad, Sangareddy, Rangareddy, Adilabad, Khammam, Warangal, Karimnagar and Nalgonda for information

Copy to the notice board of O/o SE (PH), West Circle, Hyderabad

// ATTESTED //


Dy. Superintending Engineer (PH)
West Circle, Hyderabad

**GOVERNMENT OF TELANGANA
PUBLIC HEALTH AND MUNICIPAL ENGINEERING DEPARTMENT**

Letter No.: T1/SBM 2.0/STPs & I&Ds/2023-24

Dt.: 25.07.2025.

From

Sri. S. Bhaskar Reddy,

M.Tech, MBA.

Engineer-in-Chief (FAC),

Public Health,

A.C. Guards, Hyderabad.

To

The Secretary to Government,

MA Department

Govt. of Telangana,

Hyderabad.

Madam,

Sub: MA&UD Dept. - PHMED - Sewerage Projects in 101 ULBs in the state of Telangana under SBM 2.0 - Revised Proposals - Revised Administrative Sanction - Requested - Regarding.

Ref:

1. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2022-23, Dt. 15-04-2023 addressed to the Government.
2. Govt. Memo No. 6361/Engg.2/2023 of MA&UD (Engg.) Dept., Dt. 02-02-2024.
3. Minutes of the Meeting with SE (PH) West Circle, SE (PH), TURIDC, Unit II, Nalgonda, SE (PH), Warangal Circle and consultants held in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 25-01-2024.
4. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2023-24, Dt. 07-02-2024 addressed to the Government.
5. G.O.Rt. No. 388 of MA&UD (ENGG.) Dept., Dt. 21-08-2024.
6. DMA Lr. Roc. No. E-2128-2021-H1, Dt. 19-09-2024 addressed to Joint Secretary & Mission Director, SBM-U, MoHUA, GOI.
7. This office Lr. No. T1/SBM 2.0/STPs & I&Ds/2023-24, Dt. 04-12-2024 addressed to the Government.
8. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 04-12-2024 for 1st call.
9. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 09-01-2025.
10. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/2nd call, Dt. 16-01-2025.
11. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 03-02-2025.
12. SE (PH), West Circle, Hyderabad NIT No. 388/DB/SBM 2.0/101 ULBs/2024-25/3rd call, Dt. 02-04-2025.
13. SE (PH), West Circle, Hyderabad Lr. No. 388/DB/SBM 2.0/101 ULBs/2024-25, Dt. 28-04-2025.
14. Minutes of the Meeting with SE (PH) West Circle, SE (PH), TURIDC, Unit II, Nalgonda, SE (PH), Warangal Circle and consultants held in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 18-07-2025.

*** **

It is submitted that previously this office in reference 1st cited has submitted the proposals of SBM 2.0 to the Government for construction of 344 no. of STPs (total capacity of 789.20 MLD, considering 2038 as prospective year) along with I&D Structures with 10 years O&M, with a tentative financial implication of about Rs. 5503.107 crores, along with a request to accord permission to invite tenders with open technology on RFP mode in Hybrid Annuity Model without mentioning Internal Bench Mark, pending Administrative Sanction. It was also indicated therein that Administrative Sanction would be sought along with tender approval after finalization of the tenders. (Copy of the original proposal is enclosed).

However, approval for the proposal was awaited from the Government level and subsequently General Elections to Telangana State Legislative Assembly were held and the Model Code of Conduct was in force, during that period.

After formation of new Government in December 2023, during the meeting of the Engineer in Chief (PH) with the Principal Secretary to Government, MA&UD Dept. on Dt. 11-01-2024, the proposals of SBM 2.0 were placed before the Government and it was instructed to take up the proposals in two phases, duly utilizing the GoI share under SBM 2.0 in Phase I as upfront payment, keeping in view the financial implication, and in single package in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode.

Accordingly, the Government vide Memo reference 2nd cited has directed the Engineer in Chief (PH) to submit the proposals revising the capacities as per the discussions held in this regard by the Principal Secretary to Government, MA&UD Department with the Engineer in Chief (PH) for taking further necessary action.

However, in the meanwhile, in anticipation of the Government memo, based on the instructions received from the Government, a meeting was convened with the SE (PH), West Circle, Hyderabad, SE (PH), TUFIDC, Unit II, Nalgonda, SE (PH), Warangal Circle, Warangal and consultants M/s NCP E Infrastructure India Private Limited and M/s SK Associates, Hyderabad in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 25-01-2024, detailed discussions were held on proposals to be submitted under SBM 2.0 and way forward for tender process and selection of agencies in light of the instructions received from the Government and the minutes were recorded.

After detailed deliberations, copy of the minutes of the meeting Dt. 25-01-2024 were submitted to the Government and it was proposed to consider proposals under 2 phases as below.

- ❖ Proposals under Phase - I: To consider STPs of only certain catchments of the ULB for the prospective year 2038 satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population).

Where there is marginal difference in capacity of STP of the catchment corresponding to the prospective year 2038 when compared to the intended capacity in Phase I (corresponding to 70% of current (2025) population of the town), those STP capacities are further reduced to meet the criteria of SBM 2.0 guidelines with a contemplation to take up capacity augmentation of these STPs as and when required on case to case basis.

- ❖ Proposals under Phase – II: Capacity augmentation (on modular basis) of the catchments under consideration in Phase I along with the new catchments deferred in Phase I can be considered in Phase II proposals.

Accordingly, the original proposals (considering all catchment for prospective year 2038) are revised considering STPs of only certain catchments in the town satisfying the criteria of SBM 2.0 Guidelines that all towns will need to prepare a DPR containing the provision of minimum one STP (for 70% of current (2025) population) which are proposed to be taken up under Phase I.

Considering the rates of STPs from GWSSB for the year 2022-23 and estimates were prepared with SOR 2022-23, the total cost was arrived for an amount of Rs. 3769.34 Crores under HAM (35-65) including Annuity Payments and GST on Interest Component of Annuity Payments with details as below.

- Capital Cost : Rs. 1323.10 crores (including Taxes and Provisions)
- O&M Cost : Rs. 1608.50 crores
- Total Project Cost : Rs. 2931.60 crores
- Total Project Cost (HAM) : Rs. 3769.34 crores (including Annuity Payments and including GST on Interest Component of Annuity Payments).

Accordingly, in the reference 4th cited, the Government was requested to accord administrative sanction for an amount of Rs. 3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments, excluding Land Acquisition costs) along with permission to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% upfront and 65% deferred), pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-E7) Dept., Dt. 25-02-2012.

The Government vide reference 5th cited has accorded administrative sanction for an amount of Rs. 3769.34 Crores (including O&M and Annuity Payments and GST on Interest Component of Annuity Payments) for "Sewerage Projects in 101 ULBs in the State of Telangana under SBM 2.0" and also permission was accorded to invite tenders in single package under LS contract system with Hybrid Annuity Model (35% Upfront and 65% deferred), duly cancelling earlier G.O.Rt. No. 343, MA&UD (UBS) Dept., Dt. 29-05-2023, pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-E7) Dept., Dt. 25-02-2012.

Further, the Government has directed the DMA, Telangana to address the GoI for permission to utilize the GOI share as upfront payment (35%) during the construction period of initial 2 years and balance (65%) to be paid in 10 annuities by the State Government along with O&M payments.

Accordingly, the DMA, Telangana vide reference 6th cited has requested the Joint Secretary and Mission Director, SBM-U, MoHUA, GOI to accord permission to utilize the central share of Rs. 463.10 Crs as upfront payment towards construction of STPs under HAM and State Government shall further allocate budget for meeting annuity and O&M payments during 10 years O&M period, for which permission is not yet received from Government of India.

Further, in the reference 7th cited, the bid document for the subject cited work was submitted to Government with a request to accord approval and was also requested to ratify the action taken by the SE (PH), West Circle, Hyderabad in inviting tenders subject to approval from Government.

The tenders were invited for 3 calls by the SE (PH), West Circle, Hyderabad vide NITs reference 8th, 10th and 12th cited, but no bidders participated for the 3 calls and the same was communicated vide reference 9th, 11th and 13th cited.

In this connection, as no bidders participated in the tenders invited for 3 calls, a joint meeting was convened with SE (PH), West Circle, SE (PH), TUFIDC, Unit II, Nalgonda, SE (PH), Warangal Circle, Warangal, SE (PH), TUFIDC, Unit I, Warangal and Deputy Chief Engineer (PH) in the chambers of Engineer in Chief (PH), Hyderabad on Dt. 18-07-2025 for a way forward on the matter and to explore different options to get participation in the tenders. Detailed deliberations were held and it was decided in the meeting to recast the estimates with SSR 2025-26 of Telangana State and to invite the tenders in 3-packages instead of single package as per the procedure adopted in the tenders invited for AMRUT 2.0 works, under Hybrid Annuity Model (HAM) (with an average of 53% upfront payment for Package I and II and an average of 51% upfront payment for Package III during construction period utilizing total GOI share approved under SBM 2.0 and matching share from State Government) with 5-years period for annuity and O&M instead of 10-years. The details of the deliberations and the decisions arrived are as follows.

I. Probable reasons for non participation of bidders in the tenders for 3 calls :

a) Rates considered for STPs :

- Earlier, the rates for STPs of SBM 2.0 were adopted from Gujarat Water Supply and Sewerage Board (GWSSB) rates of 2022-23 as the bidders have participated in the tenders of works under AMRUT 2.0, wherein the same rates of STPs (GWSSB 2022-23) were also adopted. However, no bidders participated despite inviting tenders for works under SBM 2.0 for 3 calls.

- Most probable reason may be GWSSB rates of 2022-23 for STPs are low and also the value of STPs component in AMRUT 2.0 works is minimal as they involve various water supply and sewerage components apart from STPs, whereas the SBM 2.0 proposals involve primarily construction of STPs and I&D structures, where the value of STP component in overall project cost is substantially high when compared to AMRUT 2.0 projects.

b) Invitation of tenders under HAM in single package:

Earlier, tenders were invited in single package, in order to create healthy competition among available agencies who have experience in executing similar projects in HAM mode. However, no bidders participated in tenders invited for 3 calls. This may be due to following reason(s)

- Eligible bidders who have experience in executing projects under HAM would be less in number and they would not have shown interest to participate in Hybrid Annuity Mode of contract due to large physical and financial requirement for single package for 101 projects in 101 ULBs.
- Works are scattered in 101 ULBs across the state lead and the bidders might have felt difficulty for arranging work force and machinery simultaneously for all the projects.
- Bidders may not be interested to participate in Hybrid Annuity Mode of contract with only 35% upfront payment.

c) Preparation of Estimates with SOR 2022-23:

Earlier, the estimates of SBM 2.0 were prepared with the rates adopted for AMRUT 2.0 projects with SSR 2022-23 and the cement & steel rates of April 2023 and STP rates from GWSSB SOR for the year 2022-23, as the original proposal was submitted to Govt. on Dt:15-04-2023 with the same rates. However, no bidders participated in tenders invited for 3 calls.

- The probable reason may be due to increase in rates of labour, materials and machinery over the past 2-3 years since 2022-23.

d) Long duration of 10 years period for Annuity Payments and Operation and Maintenance:

Earlier, tenders were invited under HAM with 10 annuities to be paid along with 10 years of O&M which is to be executed by the same agency duly entering separate agreement with the concerned Municipal Commissioner. However, no bidders participated in tenders invited for 3 calls.

- The probable reason may be deferred payment over long duration of 10 years and also maintaining the projects for 10 years long period by entering separate agreement with Municipal Commissioners.

II) Permission from GoI to utilize total GoI share approved under SBM 2.0 as upfront payment during construction period and state share to be paid in annuities :

Earlier, tenders were invited under HAM with 35% upfront payment i.e., Rs. 463.10 Crores to be utilized from GoI share under SBM 2.0 and State Government share to be paid in 10 annuities along with O&M payments. Accordingly, the CDMA, Telangana being the State Mission Director for SBM 2.0 vide Lr. Roc. No. E-2128-2021-H1, Dt. 19-09-2024 addressed to Joint Secretary & Mission Director, SBM-U, MoHUA, GOI requesting to accord permission to utilize GoI share as upfront payment during construction period, but the permission is not yet accorded by the Government of India till date.

- Hence, matching State share may also be utilized along with total GoI share as upfront payment during the Construction period and balance deferred payment can be met from State Government to be paid in annuities.

III) Land Acquisition:

Earlier, Land Acquisition costs were not included in the project costing as it was difficult to assess the costing at that juncture and the same was informed to the Government that separate proposals towards LA would be submitted to the Government for separate Sanction.

- Majority of the STP sites are private lands.
- Hence, it is decided to acquire land required for the ultimate sewage load for the year 2053 for all the catchments under consideration for Phase I, for which financial implication due to land acquisition is assessed and is worked out to Rs. 652.66 Crores and the same is to be borne by the State Government immediately for commencing of the projects under SBM 2.0.
- Accordingly, Land Acquisition costs shall be submitted to the Government along with the project cost for necessary administrative sanction.

Keeping in view of the above, the following decisions are made in the meeting:

- To recast the estimates with new SSR 2025-26 of Telangana State, with the rates of STPs incorporated in SSR 2025-26 by the BoCEs.
- To adopt annuity period as 5-years instead of 10-years.
- To adopt O&M period as 5-years instead of 10-years.
- To invite tenders under LS mode of contract system with HAM as adopted earlier but with an upfront payment (average of 53% for Package I and II and average of 51% for Package III) to the concessionaire (Total GoI share approved under SBM 2.0 and matching share from State Government) and balance share to be deferred and paid in 5 annuities by the State Government along with O&M payments.

However, Hybrid Annuity Calculations are to be worked out ULB wise based on the upfront payments mentioned against each ULB in Annexure II while operating agreement and payment shall be regulated accordingly.

- To invite the tenders in 3 packages instead of single package as per the procedure adopted in the tenders invited for AMRUT 2.0 works
- Land Acquisition costs shall be submitted to the Government along with the project cost for necessary administrative sanction.

The revised project costing with SOR 2025-26 under HAM is as below:

The estimated capital project cost for 115 STPs having 455.00 MLD capacity (including STP, I&D structure, conveying main, Intake well cum pump house and pumping machinery, Online Continuous Effluent Monitoring System (OCEMS) and provisions towards GST and other contingencies) in 101 ULBs is Rs. 1776.40 Crores which includes cost of tertiary treatment for STP in Sircilla.

The estimated Operation and Maintenance cost of 101 ULBs for 5 years is Rs. 803.00 Crores (considering 5% non compounding increase on each year's O&M cost) based on CPHBEO Guidelines, Consortium of IITs report of Ganga River Basin Environment Management Plan and common SSR 2025-26 of Government of Telangana.

- No. of ULBs : 101
- No. of STPs/ Capacity : 115 STPs with capacity of 455.00 MLD
(Enclosed as Annexure I for 3 packages separately)
- Capital Cost : Rs. 1776.40 crores (including Taxes and Provisions)
- O&M Cost (5 Years) : Rs. 803.00 crores
- Land Acquisition cost : Rs. 652.66 crores
- Total Project Cost : Rs. 3232.06 crores (incl. O&M for 5 Years and LA)
(Enclosed as Annexure II for 3 packages separately)
- Total Project Cost (HAM) : Rs. 3705.75 crores (including Annuity Payments and including GST on Interest Component of Annuity Payments, O&M for 5 years and Land Acquisition)
(Enclosed as Annexure III for 3 packages separately)

Proposed Hybrid Annuity Model (HAM) Conditions

- Upfront : Average of 53% for Package I and II and average of 51% for Package III

However, Hybrid Annuity Calculations are to be worked out ULB wise based on the upfront payments mentioned against each ULB in Annexure II while operating agreement and payment shall be regulated accordingly.

(Upfront payment proposed to be met from total GOI share approved under SBM 2.0 and matching share from State Govt. in various installments as per milestones fixed in bid document during construction period)

- Concessionaire share : Balance % of Capital Project Cost for each package
- Period of completion : 24 Months
- Defect Liability Period : 60 Months
- O&M Period : 5 years (after construction period of 2 years)
- Payback period : 5 years after achieving COD
- First Annuity payment : Six (6) months after achieving COD (Commercial Operation Date)
- Payment Installment : Annually
- Interest Rate : +10.30% (SBI Base Rate as on 15-06-2025)
(During Construction and for annuity payments)
- Source of funding
 Upfront : Total GoI Share approved under SBM 2.0 & matching share from State Government
 Annuity Payments : GoTS (5 Annual Installments)
 Operation & Maintenance : GoTS/ ULB (Finance Commission Grants or any other funds)
 Land Acquisition : GoTS

Based on the recommendations of the Committee as per the minutes of the meeting conducted in the matter, the Government is requested to kindly accord

(a) Revised Administrative sanction for total amount of Rs. 3705.75 crores (including Land Acquisition, O&M for 5 Years, Annuity Payments and GST on Interest Component of Annuity Payments) for package wise costs tabled below, in supersession of the earlier administrative sanction accorded vide G.O.Rt. No. 388 of MA&UD (ENGG.) Dept., Dt. 21-08-2024.

(Rs. in Crores)

Sl. No.	Name of the work	Capital Cost (excl. Annuity Costing)	Capital Cost (incl. Annuity Costing)	Central Share	State Share (incl. Annuity Costing)	5 Yrs O&M Cost (State/ULB Share)	Land Acquisition (LA)	Total Project Cost with LA and O&M (incl. Annuity)
1	Sewerage Projects in 30 ULBs under SBM 2.0 under the jurisdiction of Adilabad, Karimnagar and Warangal PH Divisions (Package - I)	604.60	762.92	160.22	602.70	250.45	262.67	1276.04
2	Sewerage Projects in 27 ULBs under SBM 2.0 under the jurisdiction of Nalgonda and Khammam PH Divisions (Package - II)	407.10	513.73	107.88	405.85	203.91	162.38	880.02

3	Sewerage Projects in 44 ULBs under SBM 2.0 under the jurisdiction of Sangareddy, Rangareddy, Nizamabad and Mahabubnagar PH Divisions (Package - III)	764.70	973.44	195.00	778.44	348.64	227.61	1549.69
TOTAL (Rs. in Crs) .		1776.40	2250.09	463.10	1786.99	803.00	652.66	3705.75

- (b) Permission to invite tenders in 3 packages under LS contract system with Hybrid Annuity Model as per Annexure III for corresponding package.
- (c) Permission to invite tenders pending acquisition of land, in relaxation of G.O.Ms. No. 94, I&CAD (PW-COD) Dept., Dt. 01-07-2023 and G.O.Ms. No. 1, Finance (Works & Projects-F7) Dept., Dt. 25-02-2012 so that the Land Acquisition process can be initiated parallelly. In case the tender process is postponed till completion of land acquisition process, it may have a cascading effect resulting in cost escalation. Also, GoI is pursuing with the State Government constantly regarding award of the projects under SBM 2.0.
- (d) Permission from State Government to entrust the O&M of sewerage projects under SBM 2.0 for 5 years on completion of capital work at the same tender percentage of capital work, by concluding a separate agreement with the same agency by the ULB.
- (e) To give directions to the CDMA, Hyderabad to instruct the Commissioners of the respective ULBs (falling in SBM 2.0) to conclude separate agreements with the same agencies (entrusted with the capital works) for O&M of sewerage schemes proposed under SBM 2.0.
- (f) To give directions to the CDMA, Hyderabad to instruct the District Collectors / Additional Collectors (LBs) and Municipal Commissioners of the respective ULBs (proposed under SBM 2.0) to identify suitable land and expedite land acquisition / land alienation process for construction of STPs.
- (g) To give directions to the CDMA, Hyderabad to instruct the Commissioners of all the respective ULBs for identification of potential users/ industries of treated waste water (minimum of 20%), which enables ULBs to avail 15th Finance Commission tied grants.

(h) The draft bid document for the LS Contract System with Hybrid Annuity Model is under preparation and the same will be submitted to the Government in due course for approval.

Hence, early orders are solicited.

Yours faithfully

Sd/-

Engineer-in-Chief (PH) (FAC)

- Copy to the Commissioner & Director of Municipal Administration, Telangana for information.

Encl.: Minutes of the meeting Dt. 18-07-2025 and ANNEXURES as below.

- I. Details of Proposed STPs - Package wise ULB Details for proposed 3 packages.
- II. ULB wise Total Project costs including Capital, O&M, LA costs, Upfront and Deferred payments for HAM - Package wise ULB details for proposed 3 packages.
- III. HAM calculations, Payment Schedule and Sharing Pattern (GoI/ State) for proposed 3 packages.

//Attested//

Executive Engineer (PH)

AMM
25/7/25